

(₹ in crore)

Year	Allocation	Release
2013-14	508.42	529.42
2014-15	504.13	482.07
2015-16	299.67	292.36
2016-17	342.59	330.48

(b) Micro Irrigation activity has been approved in the Annual Action Plan of 2016-17 by State Level Sanctioning Committee (SLSC) of Odisha for the implementation. Construction of bore-well has not been included in the Annual Action Plan of Per Drop More Crop component of PMKSY for the year 2016-17 approved by SLSC of the state.

(c) State Government of Odisha has prepared District Agriculture Plan (DAP) of all 30 districts of the State for XI Plan and Draft DAPs of 16 Districts for XII Plan.

Ban on pesticides

1120. SHRI T.K. RANGARAJAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the names of pesticides that are identified and considered toxic;
- (b) whether Government has examined the issue and what are its proposals;
- (c) whether there is any proposal to ban the use of pesticides which are harmful; and
- (d) if so, the names of pesticides which Government proposes to ban?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The Registration Committee, constituted under section 5 of the Insecticides Act, 1968, register pesticides for manufacture/ import/sale for use in the country after evaluating its safety to human health and environment. Technical reviews are carried out from time to time to assess the safety of pesticides. Based on which, the Central Government has banned/refused registration/restricted certain pesticides/insecticides for use in the country. The details are given in the Statement-I (See below).

(b) to (d) An expert committee was constituted under Dr. Anupam Verma, Former Professor, Indian Agriculture Research Institute (IARI), to carry out technical review of 66 pesticides that are banned, restricted, withdrawn in one or more countries but

continued to be registered in India. The Expert Committee, *inter alia*, recommended 13 pesticides to be completely banned and 6 pesticides to be phased out by 2020. The Ministry of Agriculture and Farmers Welfare has issued a Notification S.O.4212 (E) dated 15th December, 2016, inviting objections and suggestions from the stakeholders on completely banning of 12 pesticides/insecticides and phasing out of 6 pesticides/insecticides. The detail is given in the Statement-II.

Statement-I

List of pesticides which are banned, refused registration and restricted in use:

I. Pesticides/Formulations Banned in India

A. Pesticides Banned for manufacture, import and use.

1. Aldicarb
 2. Aldrin
 3. Benzene Hexachloride
 4. Calcium Cyanide
 5. Chlorbenzilate
 6. Chlordane
 7. Chlorofenvinphos
 8. Copper Acetoarsenite
 9. Dibromochloropropane (DBCP)
 10. Dieldrin
 11. Endrin
 12. Ethyl Mercury Chloride
 13. Ethyl Parathion
 14. Ethylene Dibromide (EDB)
 15. Heptachlor
 16. Lindane (Gamma-HCH)
 17. Maleic Hydrazide
 18. Menazon
 19. Metoxuron
 20. Nitrofen
 21. Paraquat Dimethyl Sulphate
 22. Pentachloro Nitrobenzene (PCNB)
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23. Pentachlorophenol
 24. Phenyl Mercury Acetate
 25. Sodium Methane Arsonate
 26. Tetradifon
 27. Toxaphene(Camphechlor)
 28. Trichloro acetic acid (TCA)
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B. Pesticide formulations banned for import, manufacture and use

1. Carbofuron 50% SP
 2. Methomyl 12.5% L
 3. Methomyl 24% formulation
 4. Phosphamidon 85% SL
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C. Pesticide/Pesticide formulations banned for use but continued to manufacture for export

1. Captafol 80% Powder
 2. Nicotin Sulfate
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D. Pesticides Withdrawn

1. Dalapon
 2. Ferbam
 3. Formothion
 4. Nickel Chloride
 5. Paradichlorobenzene (PDCB)
 6. Simazine
 7. Sirmate
 8. Warfarin
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II. Pesticides Refused Registration

Sl. No. Name of Pesticides

1. 2,4, 5-T
 2. Ammonium Sulphamate
 3. Azinphos Ethyl
 4. Azinphos Methyl
 5. Binapacryl
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Sl. No.	Name of Pesticides
6.	Calcium Arsenate
7.	Carbophenothion
8.	Chinomethionate (Morestan)
9.	Dicrotophos
10.	EPN
11.	Fentin Acetate
12.	Fentin Hydroxide
13.	Lead Arsenate
14.	Leptophos (Phosvel)
15.	Mephosfolan
16.	Mevinphos (Phosdrin)
17.	Thiodemeton / Disulfoton
18.	Vamidothion

III. Pesticides restricted for use in the country

Sl. No.	Name of Pesticides	Details of Restrictions
1.	Aluminium Phosphide	<p>The Pest Control Operations with Aluminium Phosphide may be undertaken only by Government/ Government undertakings/Government Organizations/ pest control operators under the strict supervision of Government Experts or experts whose expertise is approved by the Plant Protection Advisor to Government of India except ¹Aluminium Phosphide 15 % 12g tablet and ²Aluminum Phosphide 6 % tablet.</p> <p><i>[RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20th may 1999]. ¹Decision of 282nd RC held on 02-11-2007 and, ²Decision of 326th RC held on 15-02-2012.</i></p> <p>The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3g each of Aluminium Phosphide are banned completely.</p> <p>(S.O.677 (E) dated 17th July, 2001)</p>

Sl. No.	Name of Pesticides	Details of Restrictions
2.	Captafol	<p>The use of Captafol as foliar spray is banned. Captafol shall be used only as seed dresser. (S.O.569 (E) dated 25th July, 1989)</p> <p>The manufacture of Captafol 80 % powder for dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17th July, 2001)</p>
3.	Cypermethrin	Cypermethrin 3 % Smoke Generator, is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order of Hon'ble High Court of Delhi in WP(C) 10052 of 2009 dated 14.07.2009 and LPA-429/2009 dated 08.09.2009]
4.	Dazomet	The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31 st Dec, 2008)
5.	Diazinon	Diazinon is banned for use in agriculture except for household use. (S.O.45 (E) dated 08 th Jan, 2008)
6.	Dichloro Diphenyl Trichloroethane (DDT)	<p>The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector control for public health purpose. The export of DDT to Parties and State non-Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants (POPs). (S.O.295 (E) dated 8th March, 2006)</p> <p>Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the State or Central Government may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision.</p>

Sl. No.	Name of Pesticides	Details of Restrictions
		(S.O.378 (E) dated 26 th May, 1989)
7.	Fenitrothion	The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03 rd May, 2007)
8.	Fenthion	The use of Fenthion is banned in Agriculture except for locust control, household and public health. (S.O.46 (E) dated 08 th Jan, 2008)
9.	Methoxy Ethyl Mercuric Chloride (MEMC)	The use of MEMC is banned completely except for seed treatment of potato and sugarcane. (S.O.681 (E) dated 17 th July, 2001)
10.	Methyl Bromide	Methyl Bromide may be used only by Government/ Government undertakings/Government Organizations/ Pest control operators under the strict supervision of Government Experts or Experts whose expertise is approved by the Plant Protection Advisor to Government of India. [G.S.R.371 (E) dated 20 th May, 1999 and earlier RC decision]
11.	Methyl Parathion	Methyl Parathion 50 % EC and 2% DP formulations are banned for use on fruits and vegetables. (S.O.680 (E) dated 17 th July, 2001) The use of Methyl Parathion is permitted only on those crops approved by the Registration Committee where honeybees are not acting as a pollinators. (S.O.658 (E) dated 04 th Sep., 1992.)
12.	Monocrotophos	Monocrotophos is banned for use on vegetables. (S.O.1482 (E) dated 10 th Oct, 2005)
13.	Sodium Cyanide	The use of Sodium Cyanide shall be restricted for Fumigation of Cotton bales under expert supervision approved by the Plant Protection Advisor to Government of India. (S.O.569(E) dated 25 th July, 1989)

Statement-II

Names of the pesticides in the notification S.O. 4212(E) of the ministry

Sl. No.	Name	Sl. No.	Name
1.	Benomyl	10.	Thiometon
2.	Carbaryl	11.	Tridemorph
3.	Diazinon	12.	Trifluralin
4.	Fenarimol	13.	Alachlor
5.	Fenthion	14.	Dichlorvos
6.	Linuron	15.	Phorate,
7.	MEMC	16.	Phosphamidon
8.	Methyl Parathion	17.	Triazophos
9.	Sodium Cyanide	18.	Trichlorfon

Production of vegetables

1121. SHRI D. KUPENDRA REDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that production of vegetables is estimated to be lower in comparison to previous years;

(b) if so, the details thereof and the reasons therefor;

(c) whether the lower production is likely to escalate prices of vegetables in the country; and

(d) if so, the details of steps taken/being taken to increase the production of vegetables and to control their prices?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Production of vegetables is estimated to be around 168.6 million tonnes which is almost same as previous year which was 169.0 million tonnes.

(b) The marginal decrease in the production is mainly on account of onion. As per the First Advance Estimates of Horticulture crops, production of onion is estimated to be around 6 % less in the current year, i.e. 2016-17 as compared to previous year i.e. 2015-16.

(c) As the production of remaining vegetables is higher than last year, the prices of vegetables are not likely to escalate in the country.